

**Purchase of Bombay High crude Oil
by Foreign Companies**

3269. SHRI AMARSINH RATHAWA : Will the Minister of PETROLEUM be pleased to state :

(a) whether any non-Governmental foreign companies purchased Bombay High crude oil during the financial year 1984-85;

(b) if so, the quantity of Bombay High crude sold to each non-Governmental foreign company respectively during the financial year 1984-85;

(c) whether this crude oil was sold on tender basis or on the basis of negotiated term contracts;

(d) if it was sold on the basis of negotiated term contracts, the name of the non-Governmental foreign companies which secured these term contracts and the respective quantities purchased by them; and

(e) whether there is any specific policy on the part of the Government that governs the manner in which Bombay High crude is sold to non-Governmental foreign companies i. e. whether policy prohibits sale on term contract basis or not ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) Yes, Sir.

(b) During the period of 1.4.1984 to 28.2.1985 Bombay High crude oil was sold to the following parties :

Name of Party	Qty, in '000' MT
Coastal	2756
Champlin	505
Gulf oil	875
BB. Naft	269
Attock oil	238

	4642

(c) Export of Bombay High crude oil was finalised on the basis of tenders.

(d) Does not arise.

(c) No Sir.

Delay in supply of LPG by gas agencies

3270. SHRI MOTILAL SINGH : Will the Minister of PETROLEUM be pleased to state :

(a) whether there is abnormal delay of nearly 7/10 days in the supply of cooking gas cylinders to the people by the various gas agencies in Delhi, particularly in trans-Yamuna and Ashok Vihar areas;

(b) if so, the action taken by Government to check this delay in supply of cooking gas cylinders;

(c) the names of the agencies in trans-Yamuna and Ashok Vihar areas, which put people to hardship by inordinate delay in supplying gas cylinders;

(d) whether Government propose to give any directive to all these gas agencies to supply cylinders on the same day when requisition is received; and

(e) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) Customers in the trans-Yamuna and Ashok Vihar areas have lately been getting LPG refill supplies with some delay.

(b) Efforts have been made to augment supplies in these areas, besides release of second cylinders and option to customers to pick-up the refill from the distributor on a rebate of Re. 1/- only.

(c) The name, of Indian oil Corporation's LPG distributors in the trans-Yamuna and Ashok Vihar areas are as under—

1. M/s. Amar Gas Service.
2. M/s. B. N. Gupta and Co.
3. M/s. Nandi Gas Distributors
4. M/s. Shaheed Subhash Gas Service.
5. M/s. Sivanika Enterprises.